

SPECIAL BENCH
COURT - II

P-112

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/262(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	DAMODAR VALLEY CORPORATION VS SARAN ALLOYS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Rishav Banerjee, Adv.] For the Operational Creditor
Mr. Sayak Ranjan Ganguly, Adv.]
Ms. Srijani Ghosh, Adv.]
Ms. Indrani Majumdar, Adv.]

Mr. Tanoy Chakraborty, Adv.] For the Corporate Debtor
Mr. Chhandak Dutta, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. Pleadings are complete.
3. List this matter for arguments on **16.05.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**